

SHRI N. M. LINGAM: Is not the principle of reciprocity observed with regard to citizenship as between Commonwealth countries and if so how is it that no member of any Commonwealth country has chosen to be a citizen of India or regarded as a citizen of India?

SHRI GOVIND BALLABH PANT: The procedure is laid down in the Citizenship Act. Where the Citizenship Act of our country has been accepted by another country and we have accepted the Citizenship Act of that country, then there can be reciprocity. It has been done so in the case of Singapore.

**SUPERANNUATED OFFICERS IN CENTRAL SECRETARIAT SERVICE**

•594. SHRI MAHESWAR NAIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of superannuated officers in each of the Class I, Class II and Class III of the Central Secretariat Service, who were granted extension of service or were re-employed during the last three years; and

(b) the number of such officers in each category, who are still in Government service?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). The information is being collected and will be laid on the Table of the House in due course.

SHRI M. P. BHARGAVA: May I know whether there is any proposal with the Government of India to increase the superannuation age from 55 to 58?

SHRI B. N. DATAR: No, Sir.

SHRI MAHESWAR NAIK: What is the basis on which the emoluments of superannuated officers who are reemployed or given extension are fixed?

SHRI GOVIND BALLABH PANT: When they are re-employed they may be paid the salary that they have been receiving at the time they retired.

**PRIZES AWARDED FOR BOOKS IN TAMIL-ON CHILDREN'S LITERATURE**

\*595. SHRI N. RAMAKRISHNA IYER: Will the Minister of EDUCATION be pleased to state:

(a) the number of prizes awarded; for books in Tamil under the last three competitions of Books for Children and the names of these books; and

(b) the steps taken by Government to popularise those books in the State of Madras?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI) : (a) Three prizes, one in each competition.

The books are:

- (1) Ramuvum Nanum
- (2) Malarum Ullam
- (3) Kasthuriyin Piranthanal.

(b) The books have been well publicised in the Press. In addition, 2,000 copies of each of the prize-winning books of the first two competitions have been purchased by the Government of India for free distribution to schools, Children's libraries, Community Centres etc. in the Tamil-speaking areas. The same is being done for the third competition also.

SHRI T. S. AVINASHILINGAM CHETTIAR: Will he kindly read the names of the books?

DR. K. L. SHRIMALI: Ramuvum Nanum, Malarum Ullam and Kasthuriyin Piranthanal.

SHRI T. S. AVINASHILINGAM CHETTIAR: Who are the authors?

DR. K. L. SHRIMALI: The first is: Shri N. K. Nagarjun, 135, Coral Merchant Street, Madras. Sir, I will have • to look up; I will place it on theTable.

SHRI MAHESWAR NAIK: May I know what is the arrangement to ensure that all deserving books are brought forward before the prize-awarding authorities for this competition?

DR. K. L. SHRIMALI: Normally, we ask the State Governments to call for these books. After they have made a preliminary scrutiny they forward some of the selected books to the Ministry of Education and the Ministry of Education makes a selection out of those books.

DR. RAGHUBIR SINH: May I know if the Ministry makes it a point to call for books which may not have been submitted by the authors themselves?

MR. CHAIRMAN: It is the State Government that is concerned.

DR. RAGHUBIR SINH: The point is this, Sir. There may be some authors who may not wish to submit the books themselves and if their books are worth while will the Ministry not call for them?

DR. K. L. SHRIMALI: As I said, the State Governments call for these books and it is for the State Governments to decide whether they want to ask any author to submit his book.

**विकलांग व्यक्तियों के लिये चलने वाले  
स्वैच्छिक संगठनों का अनुदान**

\*५९६. श्रीमती मायादेवी छेत्री : क्या  
शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) विकलांग व्यक्तियों के लिये  
चलने वाले उन स्वैच्छिक संगठनों का काम  
क्या है, जिन्हें १९५७-५८ में और १९५८-५९  
में अब तक सहायता दी गई है ;

(ख) ये संगठन किस प्रकार के विकलांग  
व्यक्तियों को क्या क्या सेवा करते हैं ; और

(ग) क्या इनके कार्य का निरीक्षण  
किया जाता है ; यदि हां तो अब तक कितनी  
बार किया गया है ?

**GRANTS TO VOLUNTARY ORGANISATIONS  
FOR THE HANDICAPPED**

\*596. SHRIMATI MAYA DEVI CHETTRY:  
Will the Minister of EDUCATION be pleased to  
state:

(a) the names of the voluntary  
organisations for the handicapped which were  
given aid during the year 1957-58 and so far  
in the year 1958-59;

(b) what types of the handicapped persons  
are helped by these organisations and what  
service they render; and

(c) whether their work is inspected; if so  
how many times it has so far been inspected?]

THE MINISTER OF EDUCATION (DR. K.  
L. SHHIMALI): (a) to (c). A statement giving  
the requisite information is laid on the Table  
of the Sabha.

STATEMENT

(a) 1957-58—

1. School for the Blind, Sitapur (U.P.).
2. School for the Deaf, Lucknow.
3. School for the Blind, Ahmedabad.
4. Madhav Anndh Ashram, Gwalior.
5. School for the Blind, Deaf & Dumb,  
Kanpur.
6. B.D.S. Deaf and Dumb School, Gauhati  
(Assam).
7. Mook Badhir Vidyalaya, Gorakhpur  
(U.P.).
8. Kr. Lal Singh Man Singh Industrial  
School, Mainpuri (U.P.).
9. Rashtriya Virja Nand Anndh Kanya  
Vidyalaya, New Rajinder Nagar, New  
Delhi.
10. Occupational Therapy Institute, Jan  
Path, New Delhi.
11. All India Federation of the Deaf, Delhi.
12. The Deaf and Dumb Society,  
Delhi.

tt ] English translation.